Name of the Corporate Debtor: VHV BEVERAGES PRIVATE LIMITED; Date of Commencement of CIRP: 09-12-2021; List of Creditors as on: 31-12-2021; Name of IP: Rahul Khanna; Process Number: 1; Last 5 digitof registration number: 13581 (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	244759064	2	244759064	16.14	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	1210948367	5	1210948367	79.87	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0		0	0	0	NA
7	Operational creditors (Government Dues)	1	46986332	1	46986332	3.10	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	29236673	1	13538855	0.89	0	15697818	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	NA
	Total	9	1531930436	9	1516232618	100.00	0	15697818	0	